

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1622
ANSWERED ON:16.12.2013
. COMPULSORY LICENCES FOR GENERIC DRUGS
Pandey Shri Ravindra Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to issue compulsory licence for production of three anti-cancer generic drugs in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of the cancer patients likely to be benefited from these drugs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN)

(a): No, Madam. There is no proposal before the Government to issue compulsory licences for production of three anti-cancer generic drugs in the country. Moreover, if a drug is classified as a generic drug, there is no requirement to issue a compulsory licence.

(b) & (c): Do not arise.